

ITEM NO.11

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.961/2021

NEIL AURELIO NUNES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.166090/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.151435/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.107531/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.117671/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.107530/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.139369/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 151431/2021 - INTERVENTION APPLICATION, IA No.146778/2021 - INTERVENTION APPLICATION, IA No.146595/2021 - INTERVENTION APPLICATION, IA No. 472/2022 - INTERVENTION APPLICATION, IA No.166095/2021 - INTERVENTION/IMPLEADMENT, IA No. 110006/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.139366/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.117669/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH W.P.(C) No.967/2021 (X)

(With IA No.107614/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.107613/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No.110016/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1002/2021 (X)

(With IA No.135308/2021 - INTERVENTION APPLICATION and IA No.111778/2021 - STAY APPLICATION)

W.P.(C) No.1021/2021 (X)

(With IA No.139402/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No.1105/2021 (X)

(With IA No.127675/2021 - EX-PARTE STAY and IA No.127676/2021 - EXEMPTION FROM FILING AFFIDAVIT)

**Date : 19-05-2022 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

**For Petitioner(s)**

**Mr. Subodh S. Patil, AOR**

**Mr. Vivek Singh, AOR  
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Mr. Purnendu Bajpai, Adv.**

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Ms. Tanvi, Adv.  
Mr. Rahul Unnikrishnan, Adv.  
Mr. Malak Manish Bhatt, Adv.**

**For Respondent(s)**

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Mr. Gurmeet Singh Makker, AOR**

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Ms. Himanshi Shakya, Adv.

Mr. Devashish Bharuka, AOR

Mr. Mithu Jain, AOR

Mr. Subodh S. Patil, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the matter on 27 July 2022.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(RAM SUBHAG SINGH)**  
Court Master